COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
1	AS/401/2024 (OS/17/2020) IA 1/2026 Permission Petition	KALA BHIMA SHANKARA SUBRAHMANYESWARA SATHI BABU Vs BALAGAM VIJAY KUMAR	V V SATISH	V SAI KUMAR	EAST GODAVARI
ADMISSION (AGRICULTURE)					
2	WP/34224/2026 IA 1/2026 Direction Petition	T HARI BABU CHOWDARY Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR AGRICULTURE GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
3	WP/34294/2026 IA 1/2026 Direction Petition	VELAGAPUDI SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR AGRICULTURE GP FOR FINANCE PLANNING	GUNTUR
ADMISSION (Forest)					
4	WP/33952/2026 IA 1/2026 Direction Petition	GUNTA PRASAD Vs THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS	KAMBYAGARI SAIPRATAP	GP FOR FORESTS GP FOR REVENUE	VISAKHAPATNAM
5	WP/34007/2026 IA 1/2026 Direction Petition	SMT. SHAIK RAHEMTHUNNISA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR FORESTS	SPS NELLORE
INTERLOCUTORY					
6	AS/713/2026 (OS/598/2015) IA 1/2026 Stay Petition	G PARVATHI Vs R PADMAVATHI	SRINIVASA RAO PAPPU		VISAKHAPATNAM

COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Tuesday The 24th day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF JUDGMENT					
7	AS/3246/2000 (OS/69/1987) IA 1/2012(ASMP 13147/2012)	K.HANUMAKKA 16 ORS. Vs KAVALI DEVAMMA ANR	O MANOHER REDDY	Dr MAJJI SURI BABU court	ANANTAPUR
FOR ORDERS					
8.1 along with 8					
8	MACMA/1346/2008 (OP/177/2003)	APSRTC Vs T. VIJAYABHASKAR REDDY @ T. VIJAYABHASKAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	P SRAVAN KUMAR REDDY CHALAKANI VENKAT YADAV	CHITTOOR
8.1	MACMA/5096/2008 (OP/177/2003)	T.VIJAYABHASKAR REDDY @ T.VIJAYABHASKAR Vs APSRTC REP. BY GM MUSHEERABAD HYDERABAD.		ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
9	MACMA/2809/2008 (OP/59/2003)	BORNALA NAGA LAKSHMI @ NAGA Vs M.VELICHETTI VENKATESWARLU	A K KISHORE REDDY	GUDI SRINIVASU TURAGA SAI SURYA	EAST GODAVARI
10	MACMA/2852/2008 (OP/8/1999)	DUMPA VENKU REDDY Vs APSRTC.	P SRIDHAR REDDY	P VENKATA RAO SC For APSRTC court	SPS NELLORE
11	MACMA/2965/2011 (OP/128/2004)	LADE HYMAVATHI AND 5 OTHERS Vs M.POSAYYA AND ANOTHER	B V APARNA LAKSHMI	N RAMA KRISHNA	SRIKAKULAM
12.1 along with 12					
12	WP/12267/2020 IA 1/2020 Direction Petition IA 2/2020 Direction Petition IA 3/2020 Stay Petition IA 4/2020 Direction Petition IA 1/2021 Vacate Stay Petition	VEDA SEED SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DANDUGULA SATYA SIVA DARSHAN	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP)	GUNTUR
12.1	WP/12767/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 1/2021 Vacate Stay Petition	VEDA SEED SCIENCES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	DANDUGULA SATYA SIVA DARSHAN	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL (AP)	GUNTUR
13.1 along with 13					
13	WP/5718/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2024 Leave Petition	MALIREDDY SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP FOR FORESTS G R SUDHAKAR GP FOR REVENUE	EAST GODAVARI
13.1	WP/9326/2026 IA 2/2026	C CHINNA REDDY Vs	T N M RANGA RAO	GP FOR FORESTS ANNAMNEEDI	EAST GODAVARI

	Direction Petition IA 3/2026 Implead Petition	THE STATE OF ANDHRA PRADESH		BALAKRISHNA GP FOR SOCIAL WELFARE GP FOR REVENUE	
14	WP/17487/2026 IA 1/2026 Direction Petition	MUNAGALA KISHBRE Vs THE STATE OF ANDHRA PRADESH	RAJESH KUMAR B	GP FOR FORESTS GP FOR REVENUE	ANANTAPUR

STAYED MATTERS

15.1 along with 15

15	AS/450/2000 (OS/25/1986) IA 1/2012(ASMP 14317/2012) L R Petition	ADAPA SUBBA RAO DIED PER LRS OF APPELLANT NOS 10 TO 13 Vs MULLAPUDI SRINIVASA CHAKRAVARTHI	POLISETTY RADHA KRISHNA	T V S PRABHAKARA RAO KURITI BHASKARA RAO CHIEF NOTE CASE	EAST GODAVARI
15.1	AS/346/2008 (OS/25/1986)	MULLAPUDI SRINIVASA CHAKRAVARTHI Vs MULLAPUDI GANESWARARAO	T V S PRABHAKARA RAO	POLISETTY RADHA KRISHNA	EAST GODAVARI

LAST OPPORTUNITY / DISMISSAL FOR NON PROSECUTION

16	MACMA/2789/2008 (OP/643/2003)	ANGALAKURTHI BUJJI Vs K.RAMA RAO DIED	N SUBBA RAO	T S RAYALU NARESH BYRAPANENI tom	GUNTUR
17	MACMA/3796/2008 (OP/21/2002)	REDDIVARI NAGARAJA REDDY Vs N. RAGHUNATH REDDY AND ANOTHER	T DAMODAR	N RAMA KRISHNA tom	CHITTOOR
18	MACMA/5231/2008 (OP/945/2002)	SANGANA ANKIREDDY Vs APSRTC. AND ANOTHER	SREEKANTH REDDY AMBATI	P VENKATA RAO SC For APSRTC court	GUNTUR
19	MACMA/5360/2008 IA 1/2009(XOBJ 6291/2009) Miscellaneous Petition	ORIENTAL INSURANCE CO.LTD Vs APSRTC HYD & 7 OTHERS	V VEERABHADRA CHARY	K SRINIVASA PRASAD SC For APSRTC tom	VISAKHAPATNAM
20	MACMA/2276/2009 (OP/96/2007)	I. YELLAMMA AND ANOTHER Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	T NAGARJUNA REDDY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
21	MACMA/2854/2009 (OP/106/2006)	G.CHENCHAIAH [DIED] & ANR Vs THE AP STATE ROAD TRANSPORT CORPORATION	P GOVIND REDDY O UDAYA KUMAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
22	MACMA/1749/2011 (OP/236/2005)	KUMBHA SRINU Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	G V S MEHAR KUMAR	P VENKATA RAO SC For APSRTC	GUNTUR
23	MACMA/2523/2011 (OP/692/2003)	MUDRAGADDA RAMANJANEYULU Vs THE AP STATE ROAD TRANSPORT CORPORATION	K S MURTHY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
24	WP/9009/2026	K. MUNISANKAR Vs THE STATE OF ANDHRA PRADESH	PASAPALA SUDHAKAR REDDY	GP FOR FORESTS SRINIVASULA REDDY VAJRALA SC FOR APTDC Ltd GP FOR FINANCE	CHITTOOR

				PLANNING	
FOR CONSIDERATION					
25	AS/48619/2026/ (Filing No.)	DONAVALLI MASTAN BABU Vs NAYUDU VIJAYA BHASKAR	K SAIRAM MURTHY	tom	KRISHNA
FOR ADMISSION					
26	CC/2960/2026 (WP/28021/2024)	VAYILA THIRUPATHI RAO Vs KUMAR VISHWAJIT IPS	Y V ANIL KUMAR	A JAYANTHI	PRAKASAM
27	CC/4161/2026 (WP/28513/2024)	BODDAPATI VEERAIAH Vs B YADAGIRI	PALA KARTHI KIRAN	A JAYANTHI SUSHMA YAGANTI RR 3 AND 4 NOTICE SENT THROUGH THE DISTRICT JUDGE WEST GODAVARI AND SPEED POST ARE NOT YET RETURNED	WEST GODAVARI
28	CC/4287/2026 (WP/32756/2025) IA 1/2026 Leave Petition	S RAJU Vs SRI REDDAPPA	N ASWARTHA NARAYANA	RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE ANANTHAPURAM AND SPEED POST ARE NOT YET RETURNED	ANANTAPUR
FINAL HEARING					
29	MACMA/1789/2011 (OP/461/2007)	SHAIK CHAND BASHA KURNOOL DISTRICT Vs S. MOHAMMED HUSSAIN & ANR KURNOOL DISTRICT		GUDI SRINIVASU	KURNOOL
30	MACMA/3710/2008 (OP/200/2003)	V.M. SARAVANAN Vs T. CHALAPATHI RAO	M VENKATA RAMANA REDDY	V VEERABHADRA CHARY tom	CHITTOOR
31	MACMA/4019/2008 (OP/1469/2003)	B.V.N. SUBRAMANYA SHARMA Vs M. VEERA REDDY & ANOTHER	JAYANTI S C SEKHAR	VEDULA SRINIVAS R K SURI MANOHAR REDDY MALLASANI	VISAKHAPATNAM
32	MACMA/4075/2008 (OP/344/2004)	AVULA VENKATARAMANA Vs KANDULA NARAYANA REDDY	K RATHANGA PANI REDDY	CHILUKURI NARENDRA BABU	KURNOOL
33	MACMA/4081/2008 (OP/220/2004)	SANGA SANKAR Vs M.C.NAGI REDDY	K RATHANGA PANI REDDY	CHILUKURI NARENDRA BABU	KURNOOL
34.1 along with 34					
34	MACMA/4307/2008 (OP/162/2006)	PAGIDALA VENKATA RAJASEKHAR REDDY Vs G. LAKSHMAN	D KODANDARAMI REDDY	KIRAN KUMAR BALIGAMSETTI S MURALI MOHAN	YSR KADAPA
34.1	MACMA/4309/2008 (OP/584/2005)	NAGELLA RAJESWARI AND 3 OTHERS KAMALA NAGAR KURNOOL DIST Vs G.LAKSHMAN SITARAMANAGAR R.R.DIST AND 3 OTHERS	D KODANDARAMI REDDY	. KIRAN KUMAR BALIGAMSETTI S MURALI MOHAN	YSR KADAPA
35	MACMA/4360/2008 (OP/134/2006) IA 4/2008(XOBJ 51676/2008)	THE AP STATE ROAD TRANSPORT CORPORATION Vs BODAPATI SESHA RAO	P VENKATA RAO SC For APSRTC		PRAKASAM
36	MACMA/4904/2008 (OP/89/2000)	MR.MAJJI UMAMAAHESWARA RAO	VENKATESWARA RAO GUDAPATI	P HARINATH GUPTA	VIZIANAGARAM

		Vs MR.P.L.P.RAJU		RAMA MOHAN RAO KOTHA	
37	MACMA/4951/2008 (OP/379/2004)	DEVARA KRISHNA RAO Vs KORADA GAVARA RAJU	VENKATESWARA RAO GUDAPATI	P BHASKAR	VIZIANAGARAM
38	MACMA/4983/2008 (OP/339/2002)	T. JAYARAM Vs M. SUKESH REDDY AND ANOTHER	K VIJAYAKUMAR REDDY		YSR KADAPA
39	MACMA/5061/2008 (OP/701/2000)	K. SATYANARAYANA AND ANOTHER Vs R. MUGUDEESWARAN AND 3 OTHERS	N SASIKALA	SURI BABU PUPPALA	ANANTAPUR
40	MACMA/5080/2008 (OP/379/2002)	KADA SUGUNA AND 2 OTHERS Vs BOKKA MAHESWARA RAO AND 6 OTHERS	M LAKSHMANA SARMA D SATYAVATHI	VENKAT CHALLA SHANTHI NEELAM	EAST GODAVARI
41	MACMA/5301/2008 (OP/238/2005) IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Petition IA 3/2025 L R Petition	K.DHANALAKSHMI Vs D.V. RAMANA AND ANOTHER	V SUDHAKAR REDDY	M R K CHAKRAVARTHY G S PRAKASH RAO	CHITTOOR
42	MACMA/5449/2008 (OP/846/1998)	DIVIL.MANGR. NATIONAL INSU.CO.LTD. Vs ALLURI SREENU VASANTHI.&6 OTHERS.	V VEERABHADRA CHARY	VENKATESWARA RAO GUDAPATI	VIZIANAGARAM
43	MACMA/464/2009 (OP/44/1997)	ORIENTAL INSURANCE COMPANY LTD. ONGOLE Vs KAVALI RAMAMURTHY & ANR	V VEERABHADRA CHARY		PRAKASAM
44	MACMA/1239/2009 (OP/112/2007)	NEELAM LAKSHMI DEVAMMA Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	S ARIFULLAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
45	MACMA/2426/2009 (OP/742/2005)	NADENDLA VEERANJANEYULU Vs K.KOTESWARA RAO	SRICHARAN TELAPROLU	VENKATESWARLU PALADUGU	GUNTUR
46	MACMA/3476/2009 (OP/1110/2001) IA 1/2020 Condone Delay Petition IA 2/2020 Restoration Petition	THE ORIENTAL INSURANCE COMPANY LIMITED Vs DERANGULA HANUMAYAMMA	S A V RATNAM	G L NAGESWAR RAO NUTHALAPATI KRISHNA MURTHY	GUNTUR
47	MACMA/3489/2009 (OP/1018/2001)	NAGIREDDY ANJI REDDY Vs SHAIK KHASIM	VENKATESWARLU POSANI	. V VEERABHADRA CHARY	GUNTUR
48	MACMA/1408/2010 (OP/142/2007)	SMT. G. JAGADEESWARI Vs M. SELVAM		. BAGGI VENKATA PAVAN KUMAR	CHITTOOR
49	MACMA/1449/2010 (OP/197/2004) IA 1/2008(MACMAMP 2038/2008) Condone Delay Petition	NATIONAL INSRUANCE COMPANY LIMITED ELURU. Vs YENDURI ESTHE RANI AND 4 OTHERS	N RAMA KRISHNA	G KOTINAGULU T MAHENDER RAO	KRISHNA

50	MACMA/1575/2010 (OP/339/2001)	CHUNDURU RAMAKRISHNA & ANOTHER Vs PAMPANA SURYANARAYANA & ANOTHER	A K KISHORE REDDY	. K SRINIVASA PRASAD SC For APSRTC	EAST GODAVARI
51	MACMA/115/2011 (OP/133/2008)	THE ORIENTAL INSURANCE COMPANY LIMITED Vs DUVVU KAMAMMA	MANIMMA MEDIDA	JAYANTI S C SEKHAR	VIZIANAGARAM
52	MACMA/355/2011 (OP/495/2004)	S.K.IBRAHIM @ IBRAHIM SAB Vs THE AP STATE ROAD TRANSPORT CORPORATION & 2 ORS	J SESHAGIRI RAO	G VISHWESHWAR REDDY ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
53	MACMA/360/2011 (OP/176/2004)	ATTULURI SATYANARAYANA Vs GOLLAVILLI LAKSHMI AND 7 OTHERS	JALAKAM SAMPATH KUMAR	P PHALGUNA RAO KIRAN KUMAR BALIGAMSETTI CHANDRA SEKHAR ILAPAKURTI	EAST GODAVARI
54	MACMA/366/2011 (OP/1245/2007)	SYED ASEEF ALI Vs BOLLVULA SIVA NAGA MAHESHWAR RAO AND 2 OTHERS	SRAVAN KUMAR MANNAVA	. GUDI SRINIVASU A RAMAKRISHNA REDDY	GUNTUR
55	MACMA/374/2011 (OP/23/2007)	KUKKAPALLI NAGESEWARA RAO Vs D. GOUTHAM AND ANOTHER	N SUBBA RAO	A RAMAKRISHNA REDDY S A V RATNAM	GUNTUR
56	MACMA/405/2011 (OP/796/2002) IA 1/2007(MACMAMP 7267/2007) Condone Delay Petition	KAVETI SRINIVASA RAO Vs A.ROOPU PRASANNA & ANR	SAI GANGADHAR CHAMARTY	B NARAYANA REDDY PENUMAKA VENKATA RAO	KRISHNA
57.1 along with 57					
57	MACMA/418/2011 (OP/858/2002) IA 3/2013(MACMAMP 46267/2013) Dispense with Petition	DERANGULA NARASIMHULU Vs B. HARINATHA REDDY	V R REDDY KOVVURI	RAMACHANDRAREDDY GADI A JAYANTHI	YSR KADAPA
57.1	MACMA/117/2011 (OP/859/2002)	VANDANAPALLI ALLABAKASH Vs B.HARINATHA REDDY & ANR	V R REDDY KOVVURI	RAMACHANDRAREDDY GADI A JAYANTHI	YSR KADAPA
58	MACMA/431/2011 (OP/284/2008)	ARAVA SREENIVASUL REDDY Vs B.PENCHAL REDDY & ANOTHER	D KODANDARAMI REDDY	CHEKURI SRIPATI RAO	YSR KADAPA
59	MACMA/501/2011 (OP/133/2007)	BATABA LAKSHMINARAYANA Vs W.P. HIMA KAYANI & ANOTHER	ARAVALA RAMA RAO	. A JAYANTHI	SRIKAKULAM
60	MACMA/506/2011 (OP/202/2009)	P. RAMA RAO Vs SANCHANA GOWRINAIDU	SAGI SURYANARAYANA RAJU	. S PRANATHI	VIZIANAGARAM
61	MACMA/510/2011 (OP/164/2009)	E.N.OBULAMMA Vs SIVA RAMI REDDY	S LAKSHMINARAYANA REDDY	. GUDI SRINIVASU	KURNOOL
62	MACMA/649/2011	THE ORIENTAL	A JAYANTHI	ARAVALA RAMA RAO	SRIKAKULAM

	(OP/110/2007) IA 2/2011(MACMAMP 28477/2011) Vacate Stay Petition	INSURANCE COMPANY LIMITED Vs SMT. KORIPILLI LAXMI		A RAVI SHANKAR	
63	MACMA/669/2011 (OP/149/2007)	M/S UNITED INDIA INSURANCE COMPANY LIMITED TIRUPATHI. Vs SMT. K. PONNIAMMA AND 3 OTHERS	V VEERABHADRA CHARY	O UDAYA KUMAR T B B KRISHNA MOHAN	CHITTOOR
64	MACMA/674/2011 (OP/1279/2009)	THE UNITED INDIA INSURANCE COMPANY LIMITED GUNTUR. Vs SHAIK BASHA AND 3 OTHERS	N RAMA KRISHNA	SRICHARAN TELAPROLU	GUNTUR
65	MACMA/740/2011 (OP/559/2002)	P.GHOUSE BASHA Vs GRAVITY LOGISTICS LTD & 3 ORS	M RAVINDRA	. R K SURI N RAMA KRISHNA	SPS NELLORE
66	MACMA/839/2011 (OP/437/2008)	THE MANAGING DIRECTOR HYDERABAD Vs SABBAM SURESH E.G. DISTRICT & ANO	K SRINIVASA PRASAD SC For APSRTC	T S N MURTHY	EAST GODAVARI
67	MACMA/936/2011 (OP/129/2007)	THE NATIONAL INSURANCE COMPANY LIMITED Vs P. SOWBAGYAMMA & 4 OTHERS	V VEERABHADRA CHARY	N ASWARTHA NARAYANA	ANANTAPUR
68	MACMA/1046/2011 (OP/283/2006)	THE UNITED INDIA INSURANCE COMPANY LTD. SRIKAKULAM DIST. Vs JADYADA SARVALAKSHMI & 5 OTHERS	T V P SAI VIHARI	ARAVALA RAMA RAO	SRIKAKULAM
69	MACMA/1149/2011 (OP/199/2008)	CHEBROLU ANASURYA Vs POLA CHINNA AND ANOTHER	THOTA RAMAKOTESWARA RAO	P RAJASEKHAR	GUNTUR
70.1 along with 70					
70	MACMA/1262/2011 (OP/50/2009)	G. MUNIRATHNAMAPPA Vs M. NAGARAJA REDDY @ CHINNA RAJA REDDY & ANOTHER	K NAGESWARA REDDY	SRINIVASA RAO VUTLA	CHITTOOR
70.1	MACMA/1223/2011 (OP/244/2008)	G.MUNIRATHNAMAPPA Vs MRS. A.SEETHAMMA & 2 OTHERS	K NAGESWARA REDDY	SRINIVASA RAO VUTLA	CHITTOOR
71	MACMA/1284/2011 (OP/184/2007)	PADALA RAMALAKSHMANA RAO & ANOTHER Vs R.RAJABABU & RAJU & 2 OTHERS	TURAGA SAI SURYA	KATTA LAXMI PRASAD HEMADRI V S S R R CHANDRAKANTH	EAST GODAVARI
72.1,72.2 along with 72					
72	MACMA/1340/2011 (OP/618/2008)	SANDU CHALAPATHI Vs P. KRISHNA MURTY	ELEVATED AS JUDGE	RAVI SHANKAR JANDHYALA SRINIVASA RAO VUTLA	ANANTAPUR
72.1	MACMA/1341/2011 (OP/620/2008) IA 1/2017(MACMAMP 44006/2017) L R Petition IA 2/2017(MACMAMP	SMT. TALARI ASWARTHAMMA Vs P.KRISHNA MURTHY	ELEVATED AS JUDGE	SRINIVASA RAO VUTLA S PRANATHI	ANANTAPUR

	45547/2017) Set Aside Abatement IA 3/2017(MACMAMP 45548/2017) Condone Delay Petition				
72.2	MACMA/1342/2011 (OP/622/2008) IA 4/2011(MACMAMP 25047/2011) Condone Delay Petition	G. VENKATA RAMANA Vs P.KRISHNA MURTHY & 3 OTHERS	ELEVATED AS JUDGE	SRINIVASA RAO VUTLA S PRANATHI	ANANTAPUR
73	MACMA/1455/2011 (OP/1039/2008)	THE NEW INDIA ASSURANCE COMPANY LTD. GUNTUR Vs BANDARUPALLI SARADA AND 6 OTHERS	NARESH BYRAPANENI	B PARAMESEWARA RAO	GUNTUR
74	MACMA/1597/2011 (OP/528/2003)	THE UNITED INDIA INSURANCE CO LTD Vs V.RAMALAKSHMAMMA [DIED] & 7 ORS	YAGNA NARAYANA CHEBRALU	CH C KRISHNA REDDY S VARADARAJULU CHETTY	CHITTOOR
75	MACMA/1682/2011 (OP/21/2006)	M.LOKESH Vs K.RAGHAVENDRA RAO & ANR		UPENDRA RAO MANUKONDA	ANANTAPUR
76	MACMA/1724/2011 (OP/798/2004)	KANNA KRISHNAIAH ALIAS KISTAIAH NELLORE DIST. Vs APSRTC HYD	M S R CHANDRA MURTHY	KALLAKURI SRINIVASARAO	SPS NELLORE
77	MACMA/1864/2011 (OP/1197/2004)	SANKANI PENTA RAO Vs JAMI SATHI BABU & 2 ORS	CHANDRA SEKHAR ILAPAKURTI	T B B KRISHNA MOHAN N RAMA KRISHNA	EAST GODAVARI
78	MACMA/1935/2011 (OP/307/2008)	R. SUBBALAKSHMAMMA @ M. SUBBALAKSHMAMMA & 4 OTHERS Vs T.C. BASAVA RAJU KARNATAKA STATE & ANOTHER	D KODANDARAMI REDDY	V VEERABHADRA CHARY	CHITTOOR
79	MACMA/1958/2011 (OP/151/2008)	THE ORIENTAL INSURANCE COMPANY LIMITED BERHAMPUR. Vs KANDIVALASA PENTAYYA AND ANOTHER	GUDI SRINIVASU	ARAVALA RAMA RAO	SRIKAKULAM
80	MACMA/1999/2011 (OP/403/2008)	KURAPATI SEETHA LAKSHMI & 4 ORS Vs THE AP STATE ROAD TRANSPORT CORPORATION	M RAVINDRA	P VENKATA RAO SC For APSRTC	SPS NELLORE
81.1 along with 81					
81	MACMA/2031/2011 (OP/255/2006)	CHERUKUMUDI HEMALATHA & 3 ORS Vs BIRANCHI SAMAL & 3 ORS	M RAVINDRA	KATTA LAXMI PRASAD V VEERABHADRA CHARY GANESH PALADUGU KOTA SUBBA RAO	SPS NELLORE
81.1	MACMA/2582/2011 (OP/255/2006)	THE NATIONAL INSURANCE COMMPANY LIMITED NELLORE. Vs CHERUKUMUJDI HEMALATHA AND 6 OTHERS	V VEERABHADRA CHARY	M RAVINDRA GANESH PALADUGU	SPS NELLORE
82	MACMA/2039/2011	SHAIK HAZARATH VALI	N CHANDRA SEKHAR		KURNOOL

	(OP/426/2006)	KURNOOL DIST. Vs SMT. HUSSAIN BEE & ANOTHER	REDDY		
83	MACMA/2108/2011 (OP/944/2003)	VANAMADI TATARAJU E.G.DISTRICT Vs KORUKUTI SUSEELA E.G.DISTRICT	N SIVA REDDY	T V JAGGI REDDY B NARAYANA REDDY S PRANATHI	EAST GODAVARI
84	MACMA/2130/2011 (OP/382/2007)	P.KESAMMA @ KESAMMA Vs P.ASLAM BASHA AND ANOTHER	INENI VENKATA PRASAD	V VEERABHADRA CHARY	ANANTAPUR
85	MACMA/2151/2011 (OP/380/2007)	K. CHITTI BABU Vs G. DASTHAGIRI AND ANOTHER	O UDAYA KUMAR	V VEERABHADRA CHARY	CHITTOOR
86	MACMA/2154/2011 (OP/863/2006)	JANKALA PYDAMMA & ANR VIZIANAGARAM DISTRICT Vs APPARAO & 2 ORS VIZIANAGARAM DISTRICT	JAYANTI S C SEKHAR	PATRA NIREEKSHANA V VEERABHADRA CHARY	VIZIANAGARAM
87	MACMA/2235/2011 (OP/70/2009) IA 1/2011(MACMAMP 3950/2011) Miscellaneous Petition	R.J.DIVAKAR Vs A.P.S.R.T.C.	ADDULA TRIVENI	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
88	MACMA/2240/2011 (OP/211/2008)	BOYA JYOTHI Vs SYED ILFAZ BASHA & ANR	S V GOVARDHAN REDDY	KOTA SUBBA RAO	KURNOOL
89	MACMA/2249/2011 (OP/394/2004)	D. SARALA AND 4 OTHERS Vs N.SAHEB KHAN AND ANOTHER	YALLABANDI RAMATIRTHA	V VENKATARAMI REDDY P RAMANJANEYULU	CHITTOOR
90	MACMA/2256/2011 (OP/1290/2009) IA 1/2011(MACMAMP 3981/2011) Stay Petition	CHINTAPALLI KOTILINGAM & ANR Vs CHINTAPALLI RANI & 3 ORS	VENKATESWARLU POSANI	P BHANU PRAKASH VUPPALAPATI SRINIVAS RAJU	GUNTUR
91	MACMA/2268/2011 (OP/355/2007)	T.SUBRAMANYAM Vs THE A.P.STATE CIVIL SUPPLIES CORPORATION LTD.	P GOVIND REDDY	T V P SAI VIHARI MD.SALEEM SC For APSCSC Limited Vijayawda	CHITTOOR
92	MACMA/2274/2011 (OP/837/2007)	PULAGAM GOVINDARAJULU @ GOVINDA REDDY E.G. DIST. Vs SURAMPUDI APPA RAO E.G. DIST. & 2 OTHERS	N SIVA REDDY	V VEERABHADRA CHARY	EAST GODAVARI
93	MACMA/2291/2011 (OP/795/2009)	THONDURU VENKATA KONDA REDDY Vs P.SRINIVASU REDDY AND ANOTHER	D KODANDARAMI REDDY	P SATYA MANJULA	YSR KADAPA
94	MACMA/2343/2011 (OP/818/2008)	MUDRABOINA SRIKRISHNA @ SRINIVASARAOGUNTURDIST Vs VAZRALA NEHRU REDDY GUNTUR AND ANOTHER	N SUBBA RAO	V DURGA	GUNTUR
95	MACMA/2347/2011	GEMBALI VASUDEVA RAO	ARAVALA RAMA RAO	ELEVATED AS JUDGE	SRIKAKULAM

	(OP/522/2004)	Vs KONALA SATTI REDDY & ANOTHER		GUDI SRINIVASU	
96	MACMA/2415/2011 (OP/126/2006) IA 1/2011(MACMAMP 4365/2011) Fix an Early Date	NIMMANAPUDI VINOD KUMAR Vs P.AMARALINGESWARA RAO @ AMARNADH & 2 ORS	SREENIVASA RAO VELIVELA	KATTA LAXMI PRASAD P.A.N.V. RAVI TEJA	KRISHNA
97	MACMA/2420/2011 (OP/200/2010)	DULAPALI LAKSHMI E.G. DIST. & 4 OTHERS Vs M. SATHI BABU & ANOTHER	N SIVA REDDY	GUDI SRINIVASU	EAST GODAVARI
98	MACMA/2421/2011 (OP/737/2010)	SAYYAD ADAMSHA BUDE GUNTUR Vs G. CHINNA ANKAYYA & ANOTHER	B PARAMESEWARA RAO	T MAHENDER RAO GUDI SRINIVASU	GUNTUR
99	MACMA/2422/2011 (OP/564/2005)	VEMIREDDY RANGA REDDY Vs APSRTC REP.BY ITSMD MUSHEERABAD HYD	M SUGUNA	K. SARALA REDDY(SC FOR APSRTC PNV)	SPS NELLORE
100	MACMA/2449/2011 (OP/79/2005)	CHALAPATHI Vs APSRTC MDMUSHEERABAD & ANOTHER	M VENKATA RAMANA REDDY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) W V S RAJESWARI	CHITTOOR
101	MACMA/2485/2011 (OP/303/2008) IA 1/2026 Implead Petition	BAJAZJ ALLIANZ GENERAL INSURANCE CO. LTD. Vs P. MUBEENA BEGUM & 5 OTHERS	GUDI SRINIVASU	SURESH KUMAR REDDY KALAVA	CHITTOOR
102	MACMA/2501/2011 (OP/1166/2007)	CHIDRABOINA POLAMMA PRAKASAM DISTRICT Vs T. SRINIVASULU REDDY & ANR GUNTUR DISTRICT	G V S MEHAR KUMAR	K M KRISHNA REDDY K MADHUSUDHAN REDDY S N PADMINI	GUNTUR
103	MACMA/2505/2011 (OP/304/2008)	K.SUDHEER KUMAR GUDUR MANDAL KURNOOL DISTRICT Vs N.SIVA SHANKAR RAO KURNOOL AND ANOTHER	MURALI LINCOLN	N S BHASKARA RAO MANOJ KUMAR BETHAPUDI	KURNOOL
104	MACMA/2508/2011 (OP/115/2005)	K.VENKATA RATHNAM Vs UVARAJU	T LAXMIKANTH SARMA	VIJAYA BHASKAR MOOLA N RAMA KRISHNA	CHITTOOR
105	MACMA/2517/2011 (OP/232/2002)	SHAIK SHABBIR GUNTUR DISTRICT Vs SHAIK MEERA SAHEB GUNTUR DIST AND ANTOHER	G V S MEHAR KUMAR	RAMA MOHAN RAO KOTHA	GUNTUR
106	MACMA/2528/2011 (OP/239/2009) IA 1/2018 Direction Petition IA 2/2018 Amendment Petition	SMT. K. POLAMMA CHITTOOR DISTRICT Vs R. JAGADESH & ANR NELLORE DISTRICT	N BHARATH SIMHA REDDY	. V SAMBASIVA RAO RAMA MOHAN RAO KOTHA	CHITTOOR
107	MACMA/2571/2011 (OP/370/2007)	C.ESWAR REDDY Vs GOPIDINNE SANKARACHARI & ANOTHER	N BHARATH SIMHA REDDY	B NARAYANA REDDY P RAMANJANEYULU	CHITTOOR
108	MACMA/2656/2011	RAPAKA VARALAMMA	ARAVALA RAMA RAO		SRIKAKULAM

	(OP/182/2009)	AND ANOTHER Vs BISWAJIT PANIGRAHI AND ANOTHER		M SOLOMON RAJU	
109	MACMA/2672/2011 (OP/129/2006)	A. SIVA PRASAD KADAPA DIST. Vs A. UMA RAVI SANKAR & ANOTHER	SIDDARTH C B		YSR KADAPA
110	MACMA/2763/2011 (OP/659/2001)	RAJULAPUDI SUDHAKAR Vs M.VARA LAKSHMI & ANR	CHANDRA SEKHAR ILAPAKURTI	M BHASKARA LAKSHMI GUDI SRINIVASU	EAST GODAVARI
111	MACMA/2775/2011 (OP/12/2002)	K.SUBBA RAO [DIED] AND ANOTHER Vs P. POORNACHANDRA RAO AND ANOTHER	S V MUNI REDDY	V VEERABHADRA CHARY	CHITTOOR
112	MACMA/2784/2011 (OP/653/2005)	M.T. CHINNAREDDANNA Vs S. MOHAMMAD ALI & ANOTHER	V SUDHAKAR REDDY	V DURGA	CHITTOOR
113	MACMA/2796/2011 (OP/197/2008)	SHAIK ALLABAKSH Vs THE AP STATE ROAD TRANSPORT CORPORATION	N PRAMOD	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) W V S RAJESWARI	CHITTOOR
114	MACMA/2819/2011 (OP/391/2008)	ADATHOTA NARASIMHA RAO Vs SHAIK KARIMULLAH	M S R CHANDRA MURTHY	T MAHENDER RAO GUDI SRINIVASU	SPS NELLORE
115.1,115.2 along with 115					
115	MACMA/2840/2011 (OP/574/2009)	THE NEW INDIA ASSURANCE CO. LTD. Vs MALLAVARAPU VENKATESHWARLU & 8 OTHERS	T V P SAI VIHARI	K ANANDA RAO T S RAYALU A VEERASWAMY	PRAKASAM
115.1	MACMA/2839/2011 (OP/573/2009)	THE NEW INDIA ASSURANCE CO. LTD. Vs YATAGIRI BRAHMAIAH AND 6 OTHERS	T V P SAI VIHARI	K ANANDA RAO T S RAYALU A VEERASWAMY N SIVA REDDY	PRAKASAM
115.2	MACMA/2843/2011 (OP/575/2009)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs YATAGIRI SUNDARARAO AND 8 OTHERS	T V P SAI VIHARI	K ANANDA RAO T S RAYALU A VEERASWAMY	PRAKASAM
116	MACMA/2867/2011 (OP/7/2007)	DANDU KASHAIAH KURNOOL DISTRICT Vs C. PURUSHOTHAMA REDDY & ANR KADAPA	G SRAVAN KUMAR	PATRA NIREEKSHANA	KURNOOL
117	MACMA/2871/2011 (OP/929/2006)	K.KRISHNA KISHORE Vs B.MADDILEETI & ANR	MURALI LINCOLN	KOTA SUBBA RAO	KURNOOL
118	MACMA/2875/2011 (OP/62/2004)	B.KANNAVELU Vs AYYAPPA	D KODANDARAMI REDDY	NARESH BYRAPANENI L V S PRASAD BABU PUVVADA	CHITTOOR
119	MACMA/2955/2011 (OP/291/2006)	JUTRU NAGAR LAKSHMI Vs JANNU SURESH	T D PANI KUMAR	S V R SUBRAHMANYAM N RAMA KRISHNA	KRISHNA
120	MACMA/2983/2011 (OP/226/2008)	TAILOR MAHABOOB BASHA CHITTOOR	MD SALEEM	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR

		DISTRICT Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION LTD.			
121	MACMA/2997/2011 (OP/8/2003)	V.MASTAN BEE Vs THE AP STATE ROAD TRANSPORT CORPORATION	K S MURTHY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
122.1 along with 122					
122	MACMA/3029/2011 (OP/163/2009)	KUNAPAREDY RAMESH BABU Vs VYKUNTA SAROJINI AND 6 OTHERS	K ANANDA RAO	M SUDHIR KUMAR GUDI SRINIVASU	PRAKASAM
122.1	MACMA/1248/2010 (OP/164/2009) IA 5/2010(MACMAMP 6064/2010) Condone Delay Petition	KUNAPAREDDY RAMESH BABU Vs S.PANDURANGAN & 2 ORS	K ANANDA RAO	. SOMANCHI VENKATESWARLU VALLURI MOHAN SRINIVAS	PRAKASAM
123	MACMA/3032/2011 (OP/949/2004)	RAPAKA CHINA SAI SATYANARAYANA Vs NARRA CHITTAIAH AND ANOTHER	N SRIHARI	SREENIVASA RAO VELIVELA K SRINIVASA PRASAD SC For APSRTC	WEST GODAVARI
124	MACMA/3044/2011 (OP/601/2008)	PILLI CHANDRAVATHI & 4 OTHERS Vs CH. RAVI RAJU & 2 OTHERS	N SIVA REDDY	P PHALGUNA RAO P RAMANJANEYULU	EAST GODAVARI
125	MACMA/3057/2011 (OP/145/2008)	GANDALA JAYANNA Vs APSRTC REP.BY MD MUSHEERABAD HYDERABAD.	S V GOVARDHAN REDDY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KURNOOL
126	MACMA/3088/2011 (OP/1081/2007)	SHAIK RASULA Vs PARTHA SARADHI TRANSPORTS HUZUR NAGAR AND ANOTHER	N SUBBA RAO	V VEERABHADRA CHARY	GUNTUR
127	MACMA/3101/2011 (OP/24/2008)	YERANNA RAMBABU W.G. DIST. Vs GUNDUGOLANU MAHALAKSMI & 2 OTHERS	YALLABANDI RAMATIRTHA	ELEVATED AS JUDGE V VEERABHADRA CHARY	WEST GODAVARI
128	MACMA/3543/2011 (OP/99/2010)	KAPILESWARAPU USHA RANI & 3 OTHERS Vs SRI N. MANI PRASAD & 2 OTHERS	N SIVA REDDY	GUDI SRINIVASU	EAST GODAVARI
129	MACMA/3804/2011 (OP/273/1999)	DEVARAKONDA NAGARAJU & ANR Vs JYSOYABATULA CHANDRA SEKHAR & 2 ORS	ANEES FATIMA	N ANULA P SATYA MANJULA	EAST GODAVARI
130.1 along with 130					
130	MACMA/250/2012 (OP/58/2006)	B MAHESH Vs YEDIGA CHINNAPPA @ JAKKALA CHINNAPPA & 2 ORS	MD SALEEM	P RAGHAVENDRA REDDY T V SRI DEVI CHIEF NOTE CASE	CHITTOOR
130.1	MACMA/569/2008 (OP/58/2006)	THE NEW INDIA ASSURANCE COMPANY LIMITED CHITTOOR Vs YEDIGA CHINNAPPA @	T V SRI DEVI	P RAGHAVENDRA REDDY	CHITTOOR

		JAKKALA CHINNAPPA & ANR			

131.1 along with 131

131	MACMA/815/2012 (OP/270/2007)	THE ORIENTAL INSURANCE CO. LTD. Vs MOOGI KALAMMA AND 4 OTHERS	S A V RATNAM	D KODANDARAMI REDDY CHIEF NOTE CASE	YSR KADAPA
131.1	MACMA/3022/2011 (OP/270/2007)	MOOGI KALAMMA AND 3 OTHERS Vs S. JAMRUD BASHA AND ANOTHER	D KODANDARAMI REDDY	KRISHNA RAO MODHALAVALASA	YSR KADAPA

132.1 along with 132

132	MACMA/3510/2012 (OP/203/2005) IA 1/2024 Receive Docs Petition	GAJJALA VENKATA REDDY Vs M.KRISHNA MURTHY & ANR	PONNADA SREE VYAS	. V RAGHU CHIEF NOTE CASE	YSR KADAPA
132.1	MACMA/5150/2008 (OP/203/2005) IA 1/2024 Receive Docs Petition	THE ORIENTAL INSURANCE COMPANY LIMITED Vs GAJJALA VENKATA REDDY AND ANOTHER	V RAGHU	PONNADA SREE VYAS	YSR KADAPA
133	MACMA/48378/2011/ (Filing No.) IA 1/2012(MACMAMP 201/2012) Condone Delay Petition IA 1/2014(MACMAMP 480/2014) Petition to Withdraw	M/S. ORIENTAL INSURANCE COMPANY LTD. Vs SURADA SATYANARAYANA (DIED) AND 9 OTHERS	N RAMA KRISHNA	T N M RANGA RAO U CHINNA KRISHNA P BHASKAR CHIEF NOTE CASE	EAST GODAVARI
134	MACMA/1513/2014 (OP/159/2007) IA 1/2014(MACMAMP 451/2014) Petition to Withdraw	M/S ORIENTAL INSURANCE COMPANY LTD. Vs SURADA SATYANARAYANA (DIED)	M SOLOMON RAJU	. U CHINNA KRISHNA CHIEF NOTE CASE	EAST GODAVARI

ADMISSION (Forest)

135	WP/30922/2024 IA 1/2024 Direction Petition	RAMINENI SRINIVASA RAO Vs THE STATE OF AP	D KRISHNA MURTHY	GP FOR FORESTS GP FOR REVENUE	KRISHNA
136	WP/26267/2025 IA 1/2025 Direction Petition	KAKATIYA CEMENT SUGAR AND INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR FORESTS GP FOR MINES AND GEOLOGY	KRISHNA
137	WP/33139/2026 IA 1/2026 Suspension Petition	M/S BABASAHEEB VANA SAMMRAKSHANA SAMITHI Vs THE STATE OF ANDHRA PRADESH	MALLIDI ARUNA SRI SATYA	GP FOR FORESTS	KRISHNA

COURT NO. 23

THE HONOURABLE DR JUSTICE VENKATA JYOTHIRMAI PRATAPA

To be Heard on Tuesday The 24th day of November 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST-1)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS OF COURT					
138	AS/48107/2026/ (Filing No.)	VEJELLA SATYANARAYANA RAJU Vs AP STATE WAKF BOARD	CHANDRA SEKHAR ILAPAKURTI		WEST GODAVARI
ADMISSION					
139	SA/648/2024 (AS/114/2016) IA 1/2024 Condone Delay Petition IA 4/2024 Stay Petition	DHARAMALA RAMI REDDY Vs SEERAPU APPALAKONDA	G VENKATA REDDY	VARDHINEEDI SAI KIRAN	VISAKHAPATNAM
INTERLOCUTORY					
140	AS/430/2024 (OS/271/2014) IA 1/2024 Stay Petition	CHUNDURI NAGESWARA RAO Vs MAKKENA ANJAMMA	ANUP KOUSHIK KARAVADI		PRAKASAM
141.1 along with 141					
141	AS/598/2024 (OS/18/2014) IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	SMT.G.V.SARADA Vs SMT. BHAGYAMMA	SURESH KUMAR REDDY KALAVA		CHITTOOR
141.1	AS/533/2024 (OS/18/2014) IA 1/2024 Stay Petition	H NAGARAJU Vs NIKHIL	M/S INDUS LAW FIRM	CHALLA AJAY KUMAR SURESH KUMAR REDDY KALAVA	CHITTOOR
142	SA/626/2024 (AS/72/2018) IA 2/2024 Stay Petition	CHALLA VENKATA NARAYANA Vs CHALLA RAMAIAH(DIED)	SRINIVASA RAO NARRA	V BABY RANI	KURNOOL
143	IA/3/2026 Modification CRLRC/347/2026	KUCHI SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	N RANGA REDDY	PUBLIC PROSECUTOR PILLIX LAW FIRM tom	ANANTAPUR
144	SA/434/2026 (AS/76/2019) IA 1/2026 Stay Petition	SIRISALA RAMANJANEYULU Vs MEDA KAMAKSHI PREETHI	SODUM ANVESHA	SHAIK MD UMAR ABDULLAH	YSR KADAPA
145	AS/655/2026 (OS/71/2015) IA 1/2026 Injunction Petition	MANDAVA SREEDHAR Vs NARRA BABU RAJENDRA PRASAD	A.GOPALA KRISHNA		KRISHNA
146	AS/666/2026 (OS/31/2012) IA 2/2026 Injunction Petition	LINGIREDDY MAHANANDEESWARA REDDY Vs DONTHIREDDY UMA DEVI	BHARAT BABU.N		YSR KADAPA
147	AS/667/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Suspension Petition	PERABATTULA SATYANARAYANA Vs MANIKE NAGAMANI	P R K AMERANDRA KUMAR	SWAPNA PRIYA CHAKKILAM	WEST GODAVARI

148	AS/680/2026 (OS/19/2013) IA 1/2026 Condone Delay in Rep IA 2/2026 Extension Petition	KONDASANI SREEDEVI Vs DUGGIMALLA VENKATA SURAVATHI	CH B R P SEKHAR		KRISHNA
149	AS/686/2026 (OS/103/2018) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	REDDI SRI RAMULU Vs VAALLE DALAMMA	P GOPALA KRISHNA		SRIKAKULAM
150	IA/2/2026 Recall Petition CC/1228/2026	DHARAVATH KESAVULU Vs SRI S V RAJASEKHARA RAO	SUREPALLI MADHAVA RAO		KRISHNA
151	IA/3/2026 RE OPEN PETITION CC/1228/2026	DHARAVATH KESAVULU Vs SRI S V RAJASEKHARA RAO	SUREPALLI MADHAVA RAO	-	KRISHNA
152	IA/1/2026-Dispense with Petition CC/1228/2026	DHARAVATH KESAVULU Vs SRI S V RAJASEKHARA RAO	SUREPALLI MADHAVA RAO		KRISHNA